

**प्रेस की स्वतन्त्रता सुनिश्चित करने के लिए
विधायी कार्यवाही**

2077. श्री रीतलाल प्रसाद वर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि : सरकार प्रेस की स्वतन्त्रता भविष्य में अक्षुण्ण बनाए रखने के लिए क्या विधायी कार्यवाही कर रही है।

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : सरकार यह समझती है कि अन्तिम विश्लेष में यह प्रेस ही है जो अपनी कार्रवाई के माध्यम से और प्रबल जनमत के माध्यम से अपनी स्वतन्त्रता सुनिश्चित कर सकता है।

सरकार का अपने भाग पर प्रेस परिषद् की यदि आवश्यक हो तो कानून के माध्यम से बहाल करने का प्रस्ताव है। ऐसे उपायों, जो प्रेस की स्वतन्त्रता का संवर्धन करने और उसकी सुरक्षा करने के लिए आवश्यक हो, सहित देश के समाचारपत्रों की समूची स्थिति की जांच करने के लिए सरकार दूसरा प्रेस आयोग स्थापित करने के बारे में भी विचार कर रही है।

Preventive Detention

2078. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to invoke Preventive Detention to deal with anti-social elements and economic offenders; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The matter is under active consideration of the Government and specific proposals in this respect will be brought before the House in due course.

Assistance from International Institutions for development of projects in States

2079. SHRI DURGA CHAND: Will the Minister of PLANNING be pleased to state:

(a) whether collaboration technical assistance and financial aid from International Institutions have been obtained for taking up various projects of development in various States; —

(b) if so, what are the States and what are the projects for which foreign collaboration has been obtained during the last three years; and —

(c) whether there is any proposal to seek foreign collaboration for taking up some developmental project in Himachal Pradesh, if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). Information is being collected and will be placed on the Table of the House as soon as it is received.

देश में आकाशवाणी केन्द्र

2080. श्री अर्जुन सिंह भदोरिया : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में कुल कितने आकाशवाणी केन्द्र हैं और वे कहाँ कहाँ हैं तथा प्रत्येक ने किस किस तिथि को कार्य करना आरम्भ किया और उनमें से प्रत्येक केन्द्र द्वारा कितने समय का कार्यक्रम प्रसारित किया जाता है; और

(ख) आगामी दो वर्षों में किन-किन स्थानों पर आकाशवाणी केन्द्र स्थापित किए जाएंगे ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) इस समय देश में आकाशवाणी के 83 प्रसारण केन्द्र हैं। वे जिन स्थानों पर स्थित हैं उनके नाम, उनके चालू होने की तारीख तथा प्रत्येक केन्द्र से प्रसारित होने वाले कार्यक्रमों की अवधि सभा पटल पर रखे गये परिशिष्ट में दी हुई है। [संघालय में रखा गया। देखिए संख्या एल-टी- 1211/77]

(ख) अगले 2 वर्षों में सूरत गढ़ और नजीबाबाद के आकाशवाणी केन्द्रों के चालू हो जाने की उम्मीद है। अगली पंचवर्षीय योजना के दौरान नये रेडियो स्टेशन स्थापित करने के प्रस्ताव तैयार किए जा रहे हैं, किन्तु उनका कार्यान्वयन तकनीकी सम्भाव्यता, संसाधनों की उपलब्धता तथा योजना आयोग की प्राथमिकताओं के आबंटन पर निर्भर करेगा।

Production of Nuclear Arms for peaceful purposes

2081. SHRI MANORANJAN BHAKTA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government have recently taken a decision regarding production of nuclear arms and use of nuclear arms and use of nuclear energy for peaceful purposes; and

(b) if so, full details and justifications thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Government adheres to the policy that atomic energy should be utilized only for peaceful purposes.

Increasing the Strength of Delhi Police

2082. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the present strength of the Delhi Police is insufficient to cope with the law and order problems of the capital;

(b) if so, is there a proposal to increase the strength of Delhi Police and if so, the details thereof; and

(c) whether some new police stations are being set up and night police patrolling will be introduced in the city to combat crime and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The question of increasing the strength of the Delhi Police and opening new police stations is under review by Delhi Administration. Night patrolling is already in force.

International conference held to explore alternative source of energy

2083. SHRI MANORANJAN BHAKTA: Will the Minister of ENERGY be pleased to state:

(a) whether an International Conference was held recently to explore alternative source of energy;

(b) whether India participated in the said Conference; and

(c) the contributions made by India therein and the outcome of the Conference?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a). Yes, Sir. The Tenth World Energy Conference was held at Istanbul (Turkey) from 19th to 23rd September, 1977.

(b) Yes, Sir.